NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1648/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Sun TV Network Ltd.

V/s.

Reliance Big TV Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Depak Bisway Adv. for Petitioner (Adjournment to the first vejocider.)

1. Sepak Bisway Adv. for Petitioner (Adjournment to the first vejocider.)

1. Sepak Bisway Adv. for Corporate vejocider.)

1. Signature

1. Adv. for Petitioner (Adjournment to the first corporate vejocider.)

1. Sepak Bisway Adv. for Corporate vejocider.

1. Sepak Bisway Adv.

ORDER

C.P. No. 1648/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- Seeking adjournment for filing Rejoinder.
- Adjourned to 16.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

21.12.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)